

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4265
ANSWERED ON:04.08.2009
SALE OF GOODS AT HIGHER PRICE BY NCCF
Singh Shri Sushil Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the National Cooperative Consumers Federation of India Limited purchases branded items like CFLs, photocopier paper, Bombay dyeing towels from unauthorized distributors and sell the same at higher prices without ensuring reasonableness of rates and quality specifications in contravention of rules and regulations in this regard;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial steps taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a): The National Cooperative Consumers Federation of India Limited (NCCF) has reported that the Federation purchases goods from its registered suppliers and sells the same at competitive and reasonable rates.
- (b) & (c): Does not arise.